

1	2	3	4	5
24.	Tripura	148	127	21
25.	Uttar Pradesh	27891	27759	132
26.	Uttarakhand	1511	1511	0
27.	West Bengal	4437	4169	268
	TOTAL	110886	104496	6390

*In the States of Andhra Pradesh, Gujarat, Haryana, Kerala, Maharashtra, Punjab and Tamil Nadu, the State Governments have not proposed to cover any un-electrified villages in their DPRs under RGGVY. Hence, no un-electrified villages are covered for electrification in these States. However, intensive electrification of already electrified villages are being undertaken in these States.

Financial bail out for distribution companies

2758. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of POWER be pleased to state:

- (a) whether it is a fact that the Ministry is considering financial bail out for distribution companies;
- (b) if so, the details of the proposal and the decision taken in this regard; and
- (c) what is the action plan being prepared by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL): (a) No, Sir. Ministry of Power is not considering any financial bail out for distribution companies.

- (b) and (c) Do not arise in view of the reply given above.

Progress of power generation capacity addition

2759. SHRI BIRENDER SINGH: Will the Minister of POWER be pleased to state:

- (a) whether it is a fact that the Eleventh Five Year Plan envisaged a capacity addition of 78,700 MW of which 19.9 per cent was hydroelectric, 75.8 per cent thermal and 4.3 per cent nuclear in the Central, State and Private Sectors;
- (b) whether it is also a fact that during 2007-08, the initial year of the Plan, the target was first fixed at 16,335 MW and subsequently reduced to 12,039 MW;
- (c) if so, the facts thereof and the reasons for the reduction thereof;
- (d) whether during the fiscal year 2010-11, the hydroelectric and the nuclear

segments made little progress whereas the progress in the thermal sector was uneven across the three sectors; and

(e) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL): (a) Yes, Sir.

(b) and (c) The initial capacity addition programme for the year 2007-08 was 16,335 MW. Subsequently, after detailed analysis and review of the status of various projects, the capacity addition target for the year 2007-08 was revised to 12,039 MW.

(d) and (e) 12,160.5 MW of fresh capacity comprising 11,250.5 MW Thermal, 690 MW Hydro and 220 MW Nuclear was achieved during the year 2010-11.

Out of 11,250.5 MW of thermal capacity addition during the year 2010-11, 3,740 MW was in the Central Sector, 2,581 MW in the State Sector and 4,929.5 MW in the Private Sector. Some of the major reasons for delay in capacity addition of hydel projects concerned delay in Forest Clearance, Environment Clearance, extremely difficult and poor geological conditions apart from local agitations and weather such as flash floods, etc. As regards thermal projects, progress has been influenced by coal/fuel supply issues, law and order problems, local agitations, non-availability start-up power, etc.

Management of ash generated by power plants

†2760. SHRI MOTILAL VORA: Will the Minister of POWER be pleased to state:

(a) whether it is a fact that only 42 per cent of ash being produced in coal based power plants is being disposed off;

(b) whether it is also a fact that huge quantity of water is being used to maintain this ash;

(c) whether toxic elements like mercury, arsenic, lead, cadmium, etc., are also released while disposing off this ash;

(d) whether sufficient quantity of water would be available after meeting the irrigation and drinking water needs, at places where new coal based power plants are being constructed, to meet the requirement of power plants; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL): (a) Central Electricity Authority has informed that out of total ash produced in coal based power plants 55.79% was utilized during the year 2010-11. During the year period April, 2011 to September, 2011 the ash utilization was 54.53%.

†Original notice of the question was received in Hindi.